

**Court No. - 32**

**Case :-** WRIT - C No. - 17724 of 2022

**Petitioner :-** Parveen Fatima And Another

**Respondent :-** State Of U P And 5 Others

**Counsel for Petitioner :-** Kamal Krishna Roy, Mohd. Saeed Siddiqui, Rajvendra Singh

**Counsel for Respondent :-** C.S.C., Gaurav Dhama

**Hon'ble Mrs. Sunita Agarwal, J.**

**Hon'ble Vikram D. Chauhan, J.**

Vakalatnama filed by Sri A.P. Paul learned counsel on behalf of the respondent No.6 is taken on record.

It is pointed out by Sri Ishant Deo Giri learned counsel appearing for the respondent No.6 that Sri Ravi Kant learned Senior Advocate has been engaged to argue the matter on behalf of the respondent No.6 namely Prayagraj Development Authority.

Let this matter be posted before another Bench of which one of us (Sunita Agarwal, J.) is not a member.

Put up this matter before another Bench tomorrow i.e. on 28.06.2022 as fresh after obtaining nomination.

**Order Date :-** 27.6.2022

Himanshu